

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1136(KB)2018
IA(I.B.C)/334(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	CALCUTTA TRADING CENTER VS OTTO PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the liquidator

Mr. Jitendra Patnaik, Adv.]

Mr. Arijit Basu, Adv.] For the Respondent Nos. 1 to 8 in IA(I.B.C)/334(KB)2022

Mr. Vipul Kundalia] For CGST

Ms. Kiran Sharma, Adv.] For Mecon Limited

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of RSP undertakes to give a power as well as to file a reply affidavit within a period of two weeks.
3. List the matter for further consideration on **16.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.